



\$~54 to 60, 62, 63 to 68, 71, 73 to 75, 77 to 80, 82 to 88, 91, 93, 94, 95, 98, 101, 103, 105, 110, 111, 114 & 116

#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8460/2023 & CM APPL. 32240/2023

SEAGULL LABORATORIES I PVT LTD ..... Petitioner

Through: Ms. Richa Kapoor, Ms. Kunal Anand,

Ms. Udipti Chopra and Mr. Parth

Kaushik, Advocates.

versus

UNION OF INDIA & ANR

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil and Mr. Rishav Dubey,

Advocates for R-1/UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

+ W.P.(C) 8519/2023 & CM APPLs.32435/2023 and 53000/2023

LABORATE PHARMCEUTICALS ..... Petitioner

Through: Mr. Siddharth Bambha, Mr. Anmol

Bharti and Mr.Rohit Bohra.

Advocates.

versus

DRUGS CONTROLLER GENREAL OF INDIA ..... Respondent

Through: Mr.Rakesh Kumar, CGSC with

Mr.Rahul Kumar Sharma, Mr.Sunil and Mr.Vedash Kumar, GP for UOI. Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and

W.P.(C) 8460/2023 & other connected matters

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Mr. Varun Pratap Singh, Advocates for respondents.

# + W.P.(C) 8557/2023 & CM APPL.32551/2023

M/S LABORATORIES GRIFFON PVT. LTD. THROUGH ITS DIRECTOR MR. NELSON LOPES & ANR. ..... Petitioners

Through: Mr. Vaibhav Tomar, Mr. Prabhjot

Singh Dhillon and Mr. Yash Punjabi,

Advocates.

versus

UNION OF INDIA AND ANR. ..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Vedansh Anand (GP), Mr.Sunil, Mr.Sammon Kumar and Mr.Soumyadip Chakraborty, Advocates and Mr.Vedash Kumar,

GP for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8559/2023 & CM APPL.32555/2023

SHREYA LIFE SCIENCES PVT. LTD. AND ANR.

NR. .... Petitioners

Through: Mr. Himanshu Satija, Mr. Jay Zaveri,

Mr. Harsh Saxena, Advocates.

Mr.Aniket Gautam, Mr.Siddharth Kurichh and Mr. Gaurav Undra,

Advocates.

versus

UNION OF INDIA AND ANR. ..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

W.P.(C) 8460/2023 & other connected matters

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Mr.Sunil and Mr.Vedash Kumar, GP for UOI.
Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates for respondents.

#### + W.P.(C) 8576/2023 & CM APPL32599/2023

MANKIND PHARMA LIMITED ..... Petitioner

Through: Mr. R.Jawahar Lal and Ms. Meghna,

Advocates.

versus

UNION OF INDIA AND ANR

..... Respondents

Through:

Mr. Rakesh Kumar, CGSC with Mr. Sunil and Mr. Rishav Dubey,

Advocates for R-1/UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8587/2023 & CM APPLs.32627/2023 and 32938/2023

ALKEM LABORATORIES LTD ..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi

and Ms. Ankita Seth. Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Ms.Arunima Dwivedi, CGSC with

Ms.Pinky Pawar and Mr.Aakash

Pathak, Advocates for UOI.

Mr.Rakesh Kumar, CGSC with

W.P.(C) 8460/2023 & other connected matters

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Mr.Sunil and Mr.Vedash Kumar, GP for UOI. Mr.Kirtiman Singh, CGSC

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

#### W.P.(C) 8593/2023 & CM APPL.32648/2023 +

..... Petitioner LUPIN LIMITED & ANR.

> Through: Ms. Vanita Bhargava, Mr.Ajay

> > Bhargava, Mr. Arsh Alok, Mr. Aseem Chaturvedi and Mr.Milind

Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

> Through: Mr.Rakesh Kumar. **CGSC** with

> > Mr.Sunil and Mr.Vedash Kumar, GP

for UOL

Mr.Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

#### W.P.(C) 8596/2023 & CM APPL.32653/2023 +

DR REDDYS LABORATORIES LTD THROUGH AUTHORIZED REPRESENTATIVE MR M V NARASIMHAM & ANR.

.... Petitioners

Ms. Neelima Tripathi, Sr. Advocate Through:

> with Mr. Apoorv P.Tripathi, Ms. Anjali Kaushik, Ms. Kriti Sharma and

Mr. Apaan Mittal, Advocates.

W.P.(C) 8460/2023 & other connected matters

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#### versus

#### UNION OF INDIA THROUGH THE SECRETARY & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8598/2023 & CM APPL.32657/2023

INTAS PHARMACEUTICALS LIMITED ..... Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Arsh Alok, Mr. Aseem Chaturvedi and Mr. Milind Jain,

Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8600/2023 & CM APPL.32661/2023

INTAS PHARMACEUTICALS LIMITED ..... Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Arsh Alok, Mr. Aseem

W.P.(C) 8460/2023 & other connected matters

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Chaturvedi and Mr.Milind Jain, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8607/2023 & CM APPL.32674/2023

INTAS PHARMACEUTICALS LIMITED ..... Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Arsh Alok, Mr. Aseem Chaturvedi and Mr. Milind Jain,

Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





#### + W.P.(C) 8608/2023 & CM APPL.32676/2023

ALKEM LABORATORIES LTD ..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi

and Ms. Ankita Seth, Advocates.

Versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8609/2023 & CM APPL.32678/2023

ALKEM LABORATORIES LTD ..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi

and Ms. Ankita Seth, Advocates.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





# + W.P.(C) 8618/2023 & CM APPLs.32712/2023 and 44196/2023

ABBOTT HEALTHCARE PRIVATE LIMITED..... Petitioner

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Arsh Alok, Mr. Aseem Chaturvedi and Mr. Milind Jain,

Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

#### + W.P.(C) 8660/2023 & CM APPLs.32834-32835/2023

CIPLA LIMITED & ANR. ..... Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





#### + W.P.(C) 8674/2023 & CM APPLs.32856-32857/2023

J D PHARMA & ANR. ..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Kirtiman Singh, CGSC with Mr.

Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Tarveen Singh Nanda, Advocate,

Govt. Pleader

# + W.P.(C) 8675/2023 & CM APPLs.32858-32859/2023

VENUS LABS & ANR. ..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





#### + W.P.(C) 8678/2023 & CM APPLs.32864-32865/2023

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

.... Respondents

Through: Mr. Vineet Dhanda, CGSC for R-1.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8680/2023 & CM APPLs.32868-32869/2023

HORIZON BIOCEUTICALS PVT. LTD. & ANR

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr. Tarveen Singh Nanda, GP for

UOI.





#### + W.P.(C) 8682/2023 & CM APPLs.32872-32873/2023

CIPLA LIMITED & ANR. ..... Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Tarveen Singh Nanda, G. P. for

UOI.

# + W.P.(C) 8721/2023 & CM APPLs.32980-32981/2023

ALKEM LABORATORIES LTD ..... Petitioner

Through: Mr.Sagar Chandra, Mr.Shubhie Wahi

and Ms. Ankita Seth, Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

Through: Ms.Arunima Dwivedi, CGSC with

Ms.Pinky Pawar and Mr.Aakash

Pathak, Advocates for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.





# + W.P.(C) 8726/2023 & CM APPLs.32988-32989/2023

#### APTUS PHARMA PRIVATE LIMITED & ANR

..... Petitioners

Through: Mr.Sanjay Kumar, Advocate with

Ms. Archana Sahadeva, Advocates

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

# + W.P.(C) 8728/2023 & CM APPLs.32991-32992/2023

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

# DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

W.P.(C) 8460/2023 & other connected matters

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# for respondents.

# + W.P.(C) 8730/2023 & CM APPLs.32993-32994/2023

CIPLA LIMITED & ANR. ..... Petitioners

Through: Ms. Archana Sahadeva, Advocate.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Vineet Dhanda, CGSC for R-1.

# + W.P.(C) 8731/2023 & CM APPLs.32995-32996/2023

CIPLA LIMITED & ANR. ..... Petitioners

Through: Ms. Archana Sahadeva, Advocate

versus

# DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





# + W.P.(C) 8732/2023 & CM APPLs.32997-32998/2023

OZONE PHARMACEUTICALS LIMITED & ANR...... Petitioners
Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Vineet Dhanda, Advocate for UOI

# + W.P.(C) 8747/2023 & CM APPLs.33020-33021/2023

SKYMAP PHARMACEUTICALS PVT. LTD. & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

Versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





#### + W.P.(C) 8751/2023 & CM APPLs.33030-33031/2023

WINGS PHARMACEUTICALS PVT. LTD ..... Petitioner

Through: Mr. Siddharth Bambha, Mr. Anmol

Bharti and Mr.Rohit Bohra,

Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8752/2023 & CM APPLs.33032-33033/2023

WINGS PHARMACEUTICALS PVT. LTD ..... Petitioner

Through: Mr. Siddharth Bambha, Mr. Anmol

Bharti and Mr.Rohit Bohra.

Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 8914/2023 & CM APPLs.33740-33741/2023

DWD PHARMACEUTICALS LIMITED & ANR ..... Petitioners

Through: Mr. Karan Bajaj, Mr. Rupin Bahl, and

Ms. Aastha Arora, Advocates.

W.P.(C) 8460/2023 & other connected matters

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#### versus

#### DRUGS CONTROLLER GENERAL OF INDIA. & ANR.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Advocate for R-1/UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 9025/2023 & CM APPLs.34369-34370/2023

AMERICAN VITAMINS INDIA PVT LTD ..... Petitioner

Through: Mr. Siddharth Bambha, Mr. Anmol

Bharti and Mr.Rohit Bohra,

Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOL

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 9033/2023 & CM APPLs.34384-34385/2023

ASTRA LABS & ANR. ..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

W.P.(C) 8460/2023 & other connected matters

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#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Deepak Tanwar, GP with Mr.Rajdev Kumar, Mr.Amogh Samarnath and Mr.Shivam

Shrwastav, Advocates

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

# W.P.(C) 9035/2023 & CM APPLs.34388-34389/2023

ACRON PHARMACEUTICALS & ANR. ..... Petitioners

Through: Mr.Sanjay Kumar, Advocate with

Ms.Archana Sahadeva, Advocates Mr.Anurag Ahluwalia, CGSC with Mr.Tarveen Singh Nanda (GP) and Mr.Abhay Singh, Advocates for UOI.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Anurag Ahluwalia, CGSC with

Mr.Tarveen Singh Nanda, GP and Ms.Hridyanshi Sharma, Advocate for

R-1&2.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil. Advocate for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Tarveen Singh Nanda, GP for

UOI.





#### W.P.(C) 9165/2023 & CM APPLs.34832-34833/2023 +

ACRON PHARMACEUTICALS & ANR. ..... Petitioners

Mr. Sanjay Kumar and Ms. Archana Through:

Sahadeva, Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Mr.Kirtiman Singh, Through: CGSC with

> Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr. Anurag Ahluwalia, CGSC with Mr. Tarveen Singh Nanda, GP and Ms. Hridyanshi Sharma, Advocate for

UOI.

+W.P.(C) 9369/2023 & CM APPLs.35668-35669/2023

> INTAS PHARMACEUTICALS LIMITED ..... Petitioner

> > Through: Ms. Vanita Bhargava, Mr.Ajay

> > > Bhargava, Mr. Arsh Alok, Mr. Aseem Chaturvedi and Mr.Milind Jain.

Advocates.

versus

UNION OF INDIA & ANR. ..... Respondents

> Singh, Through: Mr.Kirtiman CGSC with

> > Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

**CGSC** Mr.Rakesh Kumar, with

Mr.Sunil, Advocate for UOI.

W.P.(C) 8460/2023 & other connected matters

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# + W.P.(C) 9391/2023 & CM APPLs.35809-35810/2023

EXCEL LABS & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

# DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

# + W.P.(C) 9433/2023 & CM APPLs.36015-36016/2023

AELIX PHARMA & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Kirtiman Singh, CGSC with

Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





# + W.P.(C) 10466/2023 & CM APPLs.40575-40576/2023

# NAVNIDHI LIFESCIENCES PRIVATE LIMITED & ANR.

..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

# DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI.

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

# + W.P.(C) 10558/2023 & CM APPLs.41014-41015/2023

SOLITAIRE PHARMACIA PVT. LTD. & ANR ..... Petitioners

Through: Mr. Sanjay Kumar and Ms. Archana

Sahadeva, Advocates.

versus

#### DRUGS CONTROLLER GENERAL OF INDIA & ANR.

..... Respondents

Through: Mr. Apoorv Kurup, and Mr. Akhil

Hasija, Advocates for R-2.

Mr. Kirtiman Singh, CGSC with Mr. Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates





#### + W.P.(C) 11228/2023 & CM APPLs.43714-43715/2023

DANISH HEALTHCARE PRIVATE LIMITED..... Petitioner Through: Mr. Gaurav Mishra, Advocate.

versus

UNION OF INDIA & ANR.

..... Respondents

Through:

Ms.Manish Agrawal Narain, CGSC with Mr.Chandan Deep Singh, Mr.Sandeep Singh Somaria and Mr.Akhil Gupta, Advocates for UOI. Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

+ W.P.(C) 12501/2023 & CM APPLs.49352-49353/2023 and 56368/2023

M/S LORANCE PHARMA

..... Petitioner

Through:

Mr.Siddharth Bambha, Mr. Anmol Bharti and Mr.Rohit Bohra,

Advocates.

versus

DRUGS CONTROLLER GENERAL OF INDIA AND ANR.

..... Respondents

Through:

Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr. Moulik Khurana, Mr. Ranjeev Khatana and Mr. Varun Pratap Singh, Advocates

for respondents.

Mr.Rakesh Kumar, CGSC with Ms. Archana Surve, G.P. and Mr.Sunil,

Advocate for UOI.

W.P.(C) 8460/2023 & other connected matters

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# CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

% ORDER 10.09.2024

- 1. At request of learned counsel for the petitioners, adjourned to 27<sup>th</sup> November, 2024.
- 2. Interim order to continue.

**ACTING CHIEF JUSTICE** 

TUSHAR RAO GEDELA, J

SEPTEMBER 10, 2024/ssc